

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA

Unstarred Question No. 2406

Answered on Monday, August 1, 2022/Sravana 10, 1944(Saka)

AGRICULTURE CREDIT

2406. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of FINANCE be pleased to state:

- the quantum of agriculture credit availability during the last two years and the amount that has been availed directly by farmers and the amount availed by companies;
- the details of the agriculture credit policy allowing creation of godowns by companies and corporate; and
- the details of the purposes for which agriculture credit is utilised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (c): As per Master Directions of Reserve Bank of India (RBI) on Priority Sector Lending (PSL) vide FIDD.CO.Plan.BC.5/04.09.01/2020-21 dated 04.09.2020 (updated as on October 26, 2021), lending to agriculture sector include Farm Credit (Agriculture and Allied Activities), lending for Agriculture Infrastructure and Ancillary Activities.

Eligible activities under Agriculture infrastructure, inter-alia, includes loans for construction of storage facilities (warehouse, market yards, godowns and silos) including cold storage units/cold storage chains designed to store agriculture produce/products, irrespective of their location, subject to an aggregate sanctioned limit of ₹100 crore per borrower from the banking system.

As reported by RBI, farm credit disbursed by Scheduled Commercial Banks during the last two years, are as under:

Year	Farm credit	Loan to Corporate etc. * (Out of farm credit)
2020-21	914114.07	17856.19
2021-22#	961010.97	22283.07

* includes corporate farmers, farmers' producer organizations/companies of individual farmers, partnership firms and co-operatives of farmers directly engaged in Agriculture and Allied Activities.
#Provisional
